

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF IIC LIMITED

Sl. No.	Particulars	Details
1.	Name of corporate debtor	IIC Limited
2.	Date of incorporation of corporate debtor	11/03/2010
3.	Authority under which corporate debtor is incorporated/registered	ROC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70200DL2010PLC199960
5.	Address of the registered office and principal office (if any) of corporate debtor	Current Address: 854-A, Gali No 51 Block E, Molarband Extn. Badarpur, New Delhi-110044 Previous Address: 1. 432-E, F/F, Devli Village, New Delhi, North West Delhi- 110052 2. 90/A-207, Khasra No. 412, Ground Floor, Mahipalpur Extension, New Delhi-110037
6.	Date of closure of Insolvency Resolution Process	March 18, 2022
7.	Liquidation commencement date of corporate debtor	September 08, 2022 (Copy of order was received on September 14, 2022)
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Pramod Kumar Gupta IBBI Reg. No. – IBBI/IPA-001/IP-P01329/2018-2019/12075
9.	Address and e-mail of the liquidator, as registered with the Board	Address: B-1/10, Lower Ground Floor, Hauz Khas, South, New Delhi, National Capital Territory of Delhi - 110016 E-mail: variety.financial@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: B-1/10, Lower Ground Floor, Hauz Khas, South, New Delhi, National Capital Territory of Delhi - 110016 E-mail: iic.cirp@gmail.com
11.	Last date for submission of claims	October 13, 2022

1. Notice is hereby given that the National Company Law Tribunal, New Delhi (Bench – V), has ordered the commencement of liquidation of the **IIC LIMITED** on **September 08, 2022 (Copy of order received on September 14, 2022)**.
2. The stakeholders of **IIC LIMITED** are hereby called upon to submit their claims with proof on or before October 13, 2022 to the liquidator at the address mentioned against item No.10.
3. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

4. The claims may be submitted in their specified forms. Form C- Operational Creditor (other than Workman or employee); Form D- Financial Creditor; Form E- Workmen & Employees; Form F- Authorized Representative of Workmen/ Employees; Form G- Other Stakeholders. Copy of the above forms can be downloaded from <https://ibbi.gov.in/en/home/downloads>

Submission of false or misleading proof of claims shall attract penalties.



Pramod Kumar Gupta
Liquidator of IIC Limited

IBBI Reg. No. - IBB/IPA-001/IP-P01329/2018-2019/12075

Address: B-1/10, Lower Ground Floor, Hauz Khas, South, New Delhi-110016

Date: September 15, 2022